

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 48**

**TO BE ANSWERED ON THE 11<sup>th</sup> DECEMBER, 2018 / AGRAHAYANA 20, 1940  
(SAKA)**

**SECURITY CLEARANCE**

**48. SHRI J.J.T. NATTERJEE:  
SHRI G. HARI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) Whether the Government has launched a portal for individuals and private companies to submit applications and view their status in seeking security clearance for setting up business in certain sensitive sectors.**

**(b) If so, the details thereof;**

**(c) Whether it is true that the Home Ministry is the nodal authority for granting security clearance in certain sensitive sectors; and**

**(d) If so, the details thereof; and**

**(e) The total number of cases so far uploaded on the said portal and the clearance given as on date?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) & (b): Yes, Madam. A portal named 'e-sahaj' has been developed by the Ministry of Civil Aviation for submission of application online for security clearance in aviation sector. Ministry of Home affairs, with assistance of Ministry of Civil Aviation, has adopted same e-sahaj portal after modification for receipt of application for security clearance of other sectors also.**

**(c) & (d): Yes, Madam. Ministry of Home Affairs is the nodal Ministry for security clearances in certain sensitive sectors such as Civil Aviation, Information & Broadcasting, Telecom, Petroleum, Currency, Banking, Shipping, Ports etc., before issue of licence/permit, permission, contract etc. to companies / bidders / individuals by the administrative Ministry.**

**(e): Since the launch of portal 'e-sahaj' in February, 2018, total 121 proposals have been received online till date. Out of the online applications received, 63 proposals have been cleared till date.**

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